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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
UdyogBhawan
New Delhi

Notification No. 03 /2015-2020
New Delhi, Dated: 17th April, 2020


Subject:- Amendment in Export Policy of formulations made from Paracetamol (including FDCs)

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Chapter 30 of the Schedule 2 of the ITCHS Export Policy amending the Notification No. 50/2015-20 dated 03.03.2020 related to export Policy of APIs and formulations made from Paracetamol:

S.No	ITC HS Codes	Description	Present Policy	Revised Policy
156 M	30049099	Formulations made of Paracetamol (including FDCs)	Restricted	Free

2. **Effect of this Notification:**

The Notification No. 50/2015-20 dated 03.03.2020 is further amended to the extent that the formulations made from Paracetamol (including FDCs) under any ITCHS Code, including the ITCHS Code mentioned above, are made "Free" for export, with immediate effect. However, Paracetamol APIs will remain restricted for export.


(Amit Yadav) 17/4/2020
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